

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 11th of December, 2020

No.HC.VII-167(Pt.-VIII)/2014/4734/A: On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officers of the Assam Judicial Service to participate in a Orientation Programme on Wildlife Issues, scheduled to be held on 19-12-2020 at the Assam Administrative Staff College, Khanapara, Guwahati:

Sl. No.	Name of the Officers	Designation and Place of Posting of the Officers
1	Smti Selina Begum	District & Sessions Judge, Kamrup
2	Shri Robin Phukan	District & Sessions Judge, Jorhat
3	Shri Sanjeev Kumar Sharma	District & Sessions Judge, Nagaon
4	Shri Abhijit Bhattacharyya	District & Sessions Judge, Dima Hasao
5	Shri Vinod Kumar Chandak	District & Sessions Judge, Golaghat
6	Smti Susmita Phukan Khound	District & Sessions Judge, Lakhimpur
7	Shri Aparesh Chakravarty	District & Sessions Judge, Barpeta
8	Smti Mitali Thakuria	District & Sessions Judge, Kamrup (M)
9	Shri Pratim Kumar Bora	District & Sessions Judge, Darrang
10	Smti Indira Barman	District & Sessions Judge, Sonitpur
11	Shri Binod Kumar Chetri	District & Sessions Judge Dibrugarh
12	Shri Sunil Kumar Poddar	District & Sessions Judge, Morigaon
13	Smti Rita Kar	District & Sessions Judge, Kokrajhar
14	Shri Satya Nath Sarma	District & Sessions Judge, Bongaigaon
15	Shri Utpal Prasad	District and Sessions Judge, Chirang
16	Shri Debasish Bhattacharjee	District & Sessions Judge, Hailakandi
17	Smti Suchandra Bhattacharjee	District & Sessions Judge, Karimganj
18	Sri Chandan Das	District & Sessions Judge, Tinsukia
19	Shri Biswajit Chakraborty	District & Sessions Judge, Dhemaji
20	Shri Thaneswar Kalita	District & Sessions Judge, Dhubri
21	Shri Tridib Kumar Bhattacharjee	District & Sessions Judge, Goalpara

22	Shri Madhurjya Narayan	District & Sessions Judge, Sivasagar
23	Shri Darak Ullah	District & Sessions Judge, Cachar
24	Md. Abdul Hakim	District & Sessions Judge, Karbi Anglong
25	Smti Sharmila Bhuyan	District & Sessions Judge, Nalbari
26	Shri Aminur Rahman	District & Sessions Judge, Baksa
27	Shri Chatra Bhukhan Gogoi	District & Sessions Judge, Udalguri
28	Sri Sanjay Hazarika	Addl. District & Sessions Judge, (FTC), Barpeta
29	Sri Naimuddin Ahmed	Addl. District & Sessions Judge, Bijni, Chirang
30	Sri Jitu Moni Barman	Addl. District & Sessions Judge, Darrang
31	Shri Kaushik Hazarika	Addl. District & Sessions Judge, Golaghat
32	Smti. Poli Katakai	Addl. District & Sessions Judge, Jorhat
33	Shri Bablu Sutradhar	Additional District & Sessions Judge (FTC) No.2, Tinsukia
34	Sri Jaspal Singh	Addl. District & Sessions Judge, Dibrugarh

The Officers are to report at the venue (**Conference Hall, Assam Administrative Staff College, Khanapara**) at **9.30 A.M. positively on 19.12.2020.**

By Order,
Sd/- R.A. Tapadar,
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167 (Pt.-VIII)/2014/4735-4749/A dated 11.12.2020

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
5. The Registrar—cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. The District & Sessions Judge, All.

He / She is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.

7. The nominated officers concerned.
8. The Joint Registrar (Vig./Judl./ PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
11. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for his Lordship's kind information.
12. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for his Lordship's kind information.
13. The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati, for his Lordship's kind information.
14. The Project Manager, Gauhati High Court, Guwahati.
He is requested to upload the Notification in the official website of the Gauhati High Court immediately.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
(THE LIST OF OFFICERS HERE IN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
11.12.20
REGISTRAR (JUDICIAL)